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West Bengal Appropriation (No. 2) Act, 1950

41 of 1950

[01 November 1950]

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West Bengal Appropriation (No. 2) Act, 1950

41 of 1950

[01 November 1950]

PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1951.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1951;

It is hereby enacted as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 4th October, 1950, Pt. IV, page 1299; for Proceedings of the West Bengal Legislative Assembly, see the Proceedings of the meeting of the West Bengal Legislative Assembly, held on the 6th October, 1950.

1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act, 1950.

<u>2.</u> Issue of Rupees 3.93,89,001 out of the Consolidated Fund of West Bengal for the year 1950-51 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees three crores ninety-three lakhs eighty-nine thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1951, in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1951.

SCHEDULE 1

SCHEDULE

1.	2 Services and purposes.	3 Sums not exceeding		
Grant No.				
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
2	7-Land Revenue	9,16,000		9,16,000
5	10-Forest	2,00,000		2,00,000
16	29-Police	48,62,000		48,62,000
17	30-Ports and Pilotage	70,000		70,000
22	40-Agriculture	1		1
25	43-Industries- Industries	3,88,000		3,88,000
	XLI-Receipts from Electricity Schemes- Working expenses.	16,000		16,000
	53-Capital Outlay on Electricity	96,000		96,000

SCHEDULE

39A	Payments Transfer to the	50,00,000		50,00,000
37	Miscellaneous- Expenditure on refugees 64C-Pre- partition	95,00,000	15,00,000	1,10,00,000
33	57- Miscellaneous- Miscellaneous 57-	4,27,000 56,41,000		4,27,000
30A	54A- Territorial and Political Pensions	2,00,000		2,00,000
	Total-Grant No. 29	70,16,000	2,11,000	72,27,000
	81-Capital Account of Civil Works outside the Revenue Account.	30,07,000		30,07,000
29	50-Civil Works	40,09,000	2,11,000	42,20,000
27	43-Industries- Cinchona	2,01,000		2,01,000
	Account. Total-Grant No. 25	6,50,000		6,50,000
	Outlay on Industrial Development outside the Revenue	1,50,000		1,50,000
	Schemes met out of Revenue Account. 72-Capital	1,50,000		1,50,000